GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:767
ANSWERED ON:15.07.2014
DEMAND AND SUPPLY OF FERTILIZERS
Kateel Shri Nalin Kumar; Nimmala Shri Kristappa

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the quantum of production, demand and supply of various fertilizers to each State during each of the last three years and the current year, State/UT-wise;
- (b) whether adequate quantity of fertilizers has been supplied to various States as per their demands/requirements for the current season, state/UT-wise:
- (c) if so, the details thereof and if not the reasons therefor;
- (d) whether the number of cases of black-marketing of fertilizers have increased; and
- (e) if so, the details thereof including the number of cases of black-marketing reported during the said period and the corrective steps taken by the Government in this regard, State/UT-wise

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI NIHAL CHAND)

(a)to (c): The quantum of production of various fertilizers during the last three years and current year is given as under:

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Year Urea DAP NPK
2011-12 220.20 40.57 79.52
2012-13 225.79 36.44 61.80
2013-14 227.09 36.08 69.09
2014-15 55.93 7.92 14.17
(upto June)
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A statement showing requirement, availability and sales of various fertilizers to all the States/ UTs during each of the last three years and of current year (April to June, 2014) is annexed at 'A'.

It can be seen from the above annexure that the availability vis-Ã -vis the sales have been adequate and comfortable in all the States/UTs.

(d) & (e): No, Madam. As per information received from various State Governments, there were 23 cases in the year 2011-12, 7 cases in 2012-13 and 4 cases in 2013-14. However, there is no report from any State Government/UT during this year so far. Regarding corrective steps, it is stated that State Governments are adequately empowered to conduct search, make seizers and take punitive action against any person violating provisions of FCO, 1985 and Essential Commodity Act, 1955. In addition, Department of Fertilizers has, from time to time, written to the Chief Secretaries, Ministry of Home Affairs to activate the enforcement agencies under their jurisdiction to take action in this regard. Further, Department of Fertilizers, through weekly video conference with Department of Agriculture & Cooperation and representatives of State Government has been sensitizing and advising the State Governments for keeping strict vigil and for taking of prompt action by the State Governments to check black –marketing.